



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
20	I.A.(Civil)/380/2025 CONNECTED WITH ITEM NO. 2 OF THE DAILY CAUSELIST in C.Ex.App./7/2019	M/S BHARTI AIRTEL LTD Versus COMMISSIONER OF CENTRAL EXCISE	Manash Das	SC, GST
21	I.A.(Civil)/381/2025 CONNECTED WITH ITEM NO. 1 OF THE DAILY CAUSELIST in C.Ex.App./11/2019	M/S BHARTI AIRTEL LTD Versus COMMISSIONER CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE	Manash Das	SC, GST

LEAVE NOTE OF ADVOCATES FOR 13/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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37)	MR. M R SODIAL	17-02-2025	To	21-02-2025
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39)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K. R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY AND WILL RISE AT 4:10 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

18	I.A.(Civil)/3999/2024 BY SLIP in WA/13834/2024 WITH WA/13834/2024 (Filing Number)	BIJOY BARLA AND 4 ORS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. S K DAS MR A I TALUKDAR	SC, FOREST SC, PCB
		BIJOY BARLA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	WP(C)/744/2025 FIXED	RAMJAN ALI AHAMED Versus THE UNION OF INDIA	MD F FARIDI	DY.S.G.I.
35	WP(C)/746/2025 FIXED	SMTI.CHINU PHUKAN Versus THE UNION OF INDIA AND 5 ORS.	MR. D NATH MS. N BARMAN	DY.S.G.I.
36	WP(C)/763/2025 B/O	JOY PRAKASH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	SC, HEALTH
ORDERS				
37	Cont.Cas(C)/453/2024 FIXED	BIPUL DEKA Versus SHRI AKASH DEEP	MR H GUPTA MR Y. BARBHUIYA	MR. D SAIKIA (R-1) MS. R B BORA(R-1) MR. S BORA(R-1)
38	WP(C)/2178/2024 B/O	DR. BINIT CHANDRA MORAL Versus THE STATE OF ASSAM AND 8 ORS	MR. B D KONWAR SR. ADV. GA, ASSAM MR H AGARWAL MR J SINGH MS P GUPTA	
39	Cont.Cas(C)/4/2025 FIXED	BHASKAR DEKA Versus KAVITHA PADMANABHAN, IAS AND 4 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 A.M.]

**HONOURABLE MR. JUSTICE K. SEMA WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING FROM KOHIMA BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./203/2010	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
2	CRL.A(J)/106/2019 5 Y 10 M 3 D :	RADHA MOHAN HAJONG Versus THE STATE OF ASSAM	MS B SARMA, AMICUS CURIAE	PP, ASSAM
3	Crl.A./92/2023 1 Y 11 M 25 D :	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A U CHOUDHURY MR S ISLAM MS A DEKA MS. D R CHOUDHURY	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED PP, ASSAM
	WITH I.A.(Crl.)/911/2023 in Crl.A./92/2023	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
4	WITH CRL.A(J)/65/2024	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR.	MRS DIPANJALI BORPUJARI, PP, ASSAM LEGAL AID COUNSEL MS S SARMA HAZARIKA	

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE MR. JUSTIE S.K.
MEDHI AND HONOURABLE MR. JUSTICE K.SEMA**

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

12	Mat.App./70/2017 WITH LCR. B/O.	XXXX XXXX Versus XXXX XXXX	MR. B P SINHA MR.A R TAHBILDAR MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK MS B.SINHA	MS. P CHAKRABORTY MS. K KHAN MS. A DAS
	WITH I.A.(Civil)/3944/2017 in Mat.App./70/2017	XXXXXXXXX Versus XXXXXXXXX	MS.R DEVI	
	WITH I.A.(Civil)/1943/2023 in Mat.App./70/2017	XXXXXXXXX Versus XXXXXXXXX		MR. A R TALUKDAR

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39)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

20	I.A.(Civil)/369/2025 (CONNECTED WITH ITEM NO. 18-19 IN THE DAILY CAUSE LIST), B/O HAFIZ RASHID AHMED CHOUDHARY in El.Pet./1/2024	ELECTION COMMISSION OF INDIA Versus HAFIZ RASHID AHMED CHOUDHURY	MRS P BARUA	
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WITH

[I.A.\(Civil\)/386/2025](#)

	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY			
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MR. S K TALUKDAR

MR K P PATHAK
MR. M DUTTA
MR. A M AHMED
MR. M K HUSSAIN
MR. M A CHOUDHURY
MS S SARMA HAZARIKA
MR. I U CHOWDHURY

LEAVE NOTE OF ADVOCATES FOR 13/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
21	WP(C)/7037/2023 B/O	JOBHUT Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	MS. R DEKA GA, ASSAM MR S P DAS (r-2,3) MR A ALAM (R-2) MS C BORA (R-2,3)
MOTION				
22	WP(C)/526/2025 FIXED	RUKSHANA PARVEEN Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR K PUJARI MS. K A PUJARI	MR. J HANDIQUE, GA, ASSAM, (R-4) SC, G M D A SC, GMC
23	WP(C)/678/2025 FIXED	UMMEHANI AHMED Versus THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM MR. J ROY SC, REVENUE MR P P SARMA
24	WP(C)/683/2025 FIXED	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM AND 10 ORS.	MR. M HUSSAIN MR. R I MONDAL	GA, ASSAM MR. J ROY MR P P SARMA SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
20	WP(C)/2939/2024 (FOR WITHDRAWAL), B/O	SAZIDUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, PWD ROAD MR. A AHMED(R-5) MR. M A CHOUDHURY(R-5) U U KHAN MR A AHMED (R-5)
21	I.A.(Civil)/3297/2024 FIXED in WP(C)/4430/2024	THE OIL AND NATURAL GAS CORPORATION LTD AND ORS Versus M/S PRANJAL BP GOHAIN	MR S CHAKRABORTY	MR. K N CHOUDHURY MR. L N DIHINGIA
	WITH WP(C)/4430/2024	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
22	WP(C)/160/2023 FIXED	DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
HEARING				
23	WP(C)/2393/2012 PART-HEARD, WITH WA/211/2013 AND WP(C)/2346/2008 (BOTH D/O), FIXED	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE
24	WP(C)/2929/2016 FIXED	JIYANTA BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR.K N CHOUDHURY MR.R DEKA MR.R M DEKA MR.A DEKA MR.R KAKATI	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.
	WITH I.A.(Civil)/1148/2016 in WP(C)/2929/2016	S.K.HAZARIKA COLLEGE, Versus JIYANTA BARUAH	MR.K N CHOUDHURY MR.B J GHOSH MR.R DEKA MR.I ALAM MR.R M DEKA MR.T SK MR.R KAKATI MR.A DEKA	GA, ASSAM MR.P N GOSWAMI MRS.R GOGOI(R-6) SC, EXCISE DEPTT.

WITH
[I.A.\(Civil\)/1188/2016](#)
in WP(C)/2929/2016

JİYANTA BARUAH
Versus
THE STATE OF ASSAM AND 5 ORS

MR.K N CHOUDHURY
MR.R DEKA
MR.R M DEKA
MR.R KAKATI
MR.A DEKA

GA, ASSAM
MR.P N GOSWAMI
MRS.R GOGOI(R-6)
SC, EXCISE DEPTT.

25 [WP\(C\)/4378/2016](#)
WITH LCR, FIXED

THE WORKMEN OF BORAJAN TEA ESTATE
Versus
THE MANAGEMENT OF BORAJAN T.E. and
ANR.

MR.A K HALOI
MS.J R THAKUR
MR.S CHAKRABARTY
MR.A THAKUR

MR. M. CHOUDHURY(R-1)
MR. D. DOLEY
(GOVERNMENT ADVOCATE
(R-2)
MR. N. J. CHOUDHURY(R-1)
MR. P. K. MUNIR (R-1)
MR. M. K. MISHRA (R-1)

26 [I.A.\(Civil\)/2689/2022](#)
FIXED
in WP(C)/4811/2022

THE UNION OF INDIA AND 4 ORS.
Versus
SHAHI MD. KARIM

MR. S K MEDHI

R SARMAH

WITH
[WP\(C\)/4811/2022](#)

SHAHI MD. KARIM
Versus
THE UNION OF INDIA AND 4 ORS.

R SARMAH
MS M KAKOTY
MR. R B PHOOKAN

SC, NF RLY

27 [WP\(C\)/4030/2022](#)

SHAHI MD. KARIM
Versus
THE UNION OF INDIA AND 3 ORS.

R SARMAH

MR. S K MEDHI
SC, RAILWAY

=====

LEAVE NOTE OF ADVOCATES FOR 13/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	Crl.Pet./160/2025 B/O	ABHIJIT SAIKIA AND 3 ORS. Versus SMT ANZITA SAIKIA	MR. B D KONWAR SR. ADV. MRS. P GOSWAMI	
56	AB/323/2025 B/O	PANKAJ DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./197/2025 B/O	AMIR ALI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	WP(C)/761/2025 B/O	EKLAVYA MODEL RESIDENTIAL SCHOOL, DALBARI Versus THE UNION OF INDIA AND 5 ORS.	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	DY.S.G.I. SC, WPT AND BC SC, CBSE
ADMISSION				
25	WP(C)/5327/2023 PART-HEARD, FIXED	TARUN GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS R R CHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
26	WP(C)/4362/2024 PART-HEARD, FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
BAIL HEARING (BA)				
27	Bail Appln./100/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MAMUNUR RASHID Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
HEARING				
28	Crl.Pet./615/2023 PART-HEARD, SCANNED COPY OF CASE RECORDS - 2 (TWO) FILES, FIXED	KULENDRA KUMAR NATH AND ANR Versus TANDRALI NAYAK	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR S K AGARWAL

LEAVE NOTE OF ADVOCATES FOR 13/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025

9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR G DAS	10-02-2025	To	13-02-2025
15)	MR B SARMAH	11-02-2025	To	14-02-2025
16)	MR. R SARMAH	07-02-2025	To	20-02-2025
17)	MR K AGARWAL	10-02-2025	To	04-03-2025
18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
26)	MR H GUPTA	13-02-2025	To	13-02-2025
27)	MR I HASSAN	11-02-2025	To	14-02-2025
28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025
31)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
32)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
33)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
34)	MR R ISLAM	13-02-2025	To	17-02-2025
35)	MR. A LAL	14-02-2025	To	14-02-2025
36)	MR A BRAHMA	14-02-2025	To	14-02-2025
37)	MR. M R SODIAL	17-02-2025	To	21-02-2025
38)	MS. R S SADIAL	17-02-2025	To	21-02-2025
39)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
18	RSA/183/2024 CAVT. NO.07022/024, (AT 2:00 PM), FIXED	PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS Versus GOVINDRA CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS. S NATH	MR. P K ROYCHOUDHURY(R-1) MR. N HAQUE(R-1) MR. A K AZAD(R-1) MR N A MAZARBHUIYA FOR CAVEATOR
	WITH I.A.(Civil)/3101/2024 in RSA/183/2024	PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS Versus GOVINDRA CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS. S NATH	MR N A MAZARBHUIYA FOR CAVEATOR
HEARING				
19	RSA/61/2012 WITH LCR, FIXED	MRIGEN DAS @ MALAKAR Versus KUMUD CHANDRA DAS	MR.S K SAHARIA MR.P P DAS	MR.SHEELADITYA MRG C KALITA
20	RSA/209/2017 WITH LCR, FIXED	ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS Versus SMTIMADHABI MAZUMDER	MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR.P C DEY MR.I HAQUE MS.S PAUL
21	RSA/328/2018 WITH LCR, FIXED	ABINASH CH. DAS AND 5 ORS Versus SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2) MR D. CHAKRABORTY (R1, R2)
22	WITH RSA/318/2018	ABINASH CH. DAS AND 5 ORS Versus SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (r-2)

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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16)	MR. R SARMAH	07-02-2025	To	20-02-2025
17)	MR K AGARWAL	10-02-2025	To	04-03-2025
18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
26)	MR H GUPTA	13-02-2025	To	13-02-2025
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34)	MR R ISLAM	13-02-2025	To	17-02-2025
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37)	MR. M R SODIAL	17-02-2025	To	21-02-2025
38)	MS. R S SADIAL	17-02-2025	To	21-02-2025
39)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

4	Crl.Pet./975/2022	SHANKAR PRASAD JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
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21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025

26)	MR H GUPTA	13-02-2025	To	13-02-2025
27)	MR I HASSAN	11-02-2025	To	14-02-2025
28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
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34)	MR R ISLAM	13-02-2025	To	17-02-2025
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36)	MR A BRAHMA	14-02-2025	To	14-02-2025
37)	MR. M R SODIAL	17-02-2025	To	21-02-2025
38)	MS. R S SADIAL	17-02-2025	To	21-02-2025
39)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[THIS BENCH WILL SIT AT 10:30 AM

CIVIL BENCH-II AND III

**NO ADJOURNMENT WILL BE ALLOWED IN RESPECT OF
ADMISSION MATTERS WITHOUT PRIOR SUBMISSION
OF ADJOURNMENT SLIP BEFORE THE HONOURABLE
COURT]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
27	WP(C)/5674/2022 FIXED	PADMINI BALA NARZARY Versus THE STATE OF ASSAM AND 4 ORS	MS J DEKA MS. A TALUKDAR S BORA	SC, HIGHER EDU MR. S K SINHA (R-5) SC, BTC MR. A THAKURIA (R-4)
28	WP(C)/2789/2024 FIXED	SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, AG SC, EDU
29	WITH WP(C)/5804/2022	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
30	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
ORDERS				
31	WP(C)/2549/2024 B/O	DR. RASHIDA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
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20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025
23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
26)	MR H GUPTA	13-02-2025	To	13-02-2025
27)	MR I HASSAN	11-02-2025	To	14-02-2025
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37)	MR. M R SODIAL	17-02-2025	To	21-02-2025
38)	MS. R S SADIAL	17-02-2025	To	21-02-2025
39)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH OR AT 03:00 PM, WHICHEVER IS EARLIER]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

20	Crl.Pet./644/2022	GANGA PHUKAN Versus THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	MR A ISLAM (r-2) PP, ASSAM
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DELIVERY OF ORDER

21	Bail Appln./3908/2024	ABDUL BASIR BHUYAN Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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17)	MR K AGARWAL	10-02-2025	To	04-03-2025
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26)	MR H GUPTA	13-02-2025	To	13-02-2025
27)	MR I HASSAN	11-02-2025	To	14-02-2025
28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025
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34)	MR R ISLAM	13-02-2025	To	17-02-2025
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38)	MS. R S SADIAL	17-02-2025	To	21-02-2025
39)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,13th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
54	Bail Appln./159/2025 FIXED	FARID ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID	PP, ASSAM
55	Bail Appln./189/2025 FIXED	SRI BIPLAB MAZUMDER @ BIPLAB MAZUMDER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
7)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
8)	MR. A SATTAR	08-02-2025	To	14-02-2025
9)	MR. B NATH	11-02-2025	To	28-02-2025
10)	MR. D BORAH	06-02-2025	To	17-02-2025
11)	MR. R K BHATRA	10-02-2025	To	10-03-2025
12)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
13)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
14)	MR G DAS	10-02-2025	To	13-02-2025
15)	MR B SARMAH	11-02-2025	To	14-02-2025
16)	MR. R SARMAH	07-02-2025	To	20-02-2025
17)	MR K AGARWAL	10-02-2025	To	04-03-2025
18)	MR. K AGARWAL	10-02-2025	To	04-03-2025
19)	MS. R D MOZUMDAR	10-02-2025	To	14-02-2025
20)	MR H K MAHANTA	11-02-2025	To	13-02-2025
21)	MR. N ALAM	10-02-2025	To	14-02-2025
22)	MR. R C PAUL	10-02-2025	To	15-02-2025

23)	MR. D K JAIN	12-02-2025	To	20-02-2025
24)	MR. R HUSSAIN	11-02-2025	To	20-02-2025
25)	MR. M U MAHMUD	11-02-2025	To	14-02-2025
26)	MR H GUPTA	13-02-2025	To	13-02-2025
27)	MR I HASSAN	11-02-2025	To	14-02-2025
28)	MS. B BHUYAN	14-02-2025	To	19-02-2025
29)	MS. N M DEKA	12-02-2025	To	04-04-2025
30)	MR H BETALA	12-02-2025	To	14-02-2025
31)	MS S KEJRIWAL	14-02-2025	To	14-02-2025
32)	MR. J I BORBHUIYA	17-02-2025	To	21-02-2025
33)	MR. S K KEJRIWAL, S KEJRIWAL	14-02-2025	To	14-02-2025
34)	MR R ISLAM	13-02-2025	To	17-02-2025
35)	MR. A LAL	14-02-2025	To	14-02-2025
36)	MR A BRAHMA	14-02-2025	To	14-02-2025
37)	MR. M R SODIAL	17-02-2025	To	21-02-2025
38)	MS. R S SADIAL	17-02-2025	To	21-02-2025
39)	MR. A BHATTACHARYA	14-02-2025	To	14-02-2025